

SCHEDULE-II

[See Rule 3(2)]

Form 1

List of cases e-filed during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL	NIL	NIL	NIL
2	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL	NIL	NIL	NIL
3	Civil Judge (Sr. Division) (Commercial Court), Berhampur	Ganjam	C.S. 10/2025	Smt. Bishnu Priya Gouda Vrs. Sri Sashi Bhusan Das	Raja Lalit Mohan	9437616475	NA	19.03.2025	19.03.2025
			I.A. 01/2025	Janardan Routa Vrs. Niranjana Rauta	P.Ch.Behera	9437886937	NA	28.03.2025	28.03.2025
			E.P. 18/2025	M/s. Shriram Fiance Ltd. Vrs. Hemanta Badamajhi and another	Deepak Kumar Sukla	9437361700	NA	01.03.2025	01.03.2025
			E.P. 19/2025	M/s. Shriram Fiance Ltd. Vrs. Bidyasan Digal and another	Deepak Kumar Sukla	9437361700	NA	01.03.2025	01.03.2025

			E.P. 20/2025	M/s. Shriram Fiance Ltd. Vrs. Mahendra Digal and another	Deepak Kumar Sukla	9437361700	NA	01.03.2025	01.03.2025
			E.P. 21/2025	M/s. Shriram Fiance Ltd. Vrs. Ranjit Pradhan and another	Deepak Kumar Sukla	9437361700	NA	01.03.2025	01.03.2025
			E.P. 22/2025	M/s. Shriram Fiance Ltd. Vrs. Elatar Digal and another	Deepak Kumar Sukla	9437361700	NA	01.03.2025	01.03.2025
			E.P. 23/2025	M/s. Shriram Fiance Ltd. Vrs. Joshomanto Kanhar and another	Deepak Kumar Sukla	9437361700	NA	01.03.2025	01.03.2025
			E.P. 24/2025	M/s. Shriram Fiance Ltd. Vrs. Paitya Pradhan and another	Deepak Kumar Sukla	9437361700	NA	01.03.2025	01.03.2025
			E.P. 25/2025	M/s. Shriram Fiance Ltd. Vrs. Bhagaban Dandia and another	Deepak Kumar Sukla	9437361700	NA	01.03.2025	01.03.2025
			E.P. 26/2025	M/s. Shriram Fiance Ltd. Vrs. Sumitra Digal and another	Deepak Kumar Sukla	9437361700	NA	01.03.2025	01.03.2025
			E.P. 27/2025	M/s. Shriram Fiance Ltd. Vrs. Banjura Suka Majhi and another	Deepak Kumar Sukla	9437361700	NA	01.03.2025	01.03.2025

			E.P. 28/2025	M/s. Shriram Fiance Ltd. Vrs. Hearad Baliarsingh and another	Deepak Kumar Sukla	9437361700	NA	01.03.2025	01.03.2025
			E.P. 29/2025	M/s. Shriram Fiance Ltd. Vrs. Chintu Digal and another	Deepak Kumar Sukla	9437361700	NA	01.03.2025	01.03.2025
			E.P. 30/2025	M/s. Shriram Fiance Ltd. Vrs. Sunil Mallick and another	Deepak Kumar Sukla	9437361700	NA	01.03.2025	01.03.2025
			E.P. 31/2025	Utkal Gramin Bank Vrs. Rajendar Prasad Acharya & others	Rama Chandra Pasupalak	8249992616	NA	18.03.2025	18.03.2025
			E.P. 32/2025	M/s. P.K.Naidu & another Vrs. Union of India & Others	S.Suryanarayana	9861086910	NA	31.03.2025	31.03.2025
4	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	Exe. 01/2025	Housing & Urban Development Corporation Ltd. Vs. Sh. Sudarshan Behera & Others	Jitendra Kumar Pradhan & Assocaites	-	-	01.03.2025	28.02.2025
			Exe.02/2025	M/s. Zenith Steels Vs. M/s. Aryan Ispat & Power Pvt. Ltd.	Sri Sidhartha Shankar Padhy & Associates	-	-	01.03.2025	01.03.2025
			CMA.03/2025	Bank of India Vs. Chaturbhuj Pande	Asis Kumar Pattnaik & Associates	-	-	03.03.2025	03.03.2025

			Exe.03/20 25	Vibgyor Structural Constructions Private Limited Vs. State of Odisha & Others	S.N. Padhee & Associates	-	-	03.03.2025	03.03.2025
			Arb.01/20 25	Ajay Kumar Kehsar Vs. Indusind Bank Ltd	S.N.Padhee & Associates	-	-	04.03.2025	04.03.2025
			CMA.04/ 2025	Bank of India Vs. Biswajit Pandey	Asis Kumar Pattanaik & Associates	-	-	04.03.2025	04.03.2025
			C.S.05/20 25	State Bank of India Vs. Saraswati Behera	Abhaya Kumar Nayak & Associates	-	-	19.03.2025	19.03.2025
			Exe.04/20 25	TVS Credit Services Limited Vs. Rinakshi tripathy & Others	Ashok Kumar Sahoo & Associates	-	-	19.03.2025	19.03.2025
			C.S.06/20 25	Manju Gupta, Maa Tarini Industries Vs. V. K. Singh & Others	Anil Kumar Mishra & Associates	-	-	20.03.2025	20.03.2025
5	Civil Judge (Sr. Division) (Commercial Court), Bolangir	Bolangir	CS- 2 of 2025	SBI, Bolangir - Versus - Puspangini Joshi	Sri P.K Tripathy & Associates	9437367998	N.A.	12.03.2025	11.03.2025

			CS- 3 of 2025	Bank of Boroda, Balangir - Versus - Radheshyam Karmi and others	Sri P.K Tripathy & Associates	9437367998	N.A.	12.03.2025	11.03.2025
			CS- 4 of 2025	Bank of Boroda, Balangir - Versus - Soumitri Barik and others	Sri P.K Tripathy & Associates	9437367998	N.A.	12.03.2025	11.03.2025
			CS- 4 of 2025	Bank of Boroda, Balangir - Versus - Soumitri Barik and others	Sri P.K Tripathy & Associates	9437367998	N.A.	12.03.2025	11.03.2025
			CS- 5 of 2025	Bank of Boroda, Balangir - Versus - Pankaja Patel and others	Sri P.K Tripathy & Associates	9437367998	N.A.	12.03.2025	11.03.2025
			CS- 6 of 2025	SBI, ADB, Balangir - Versus - Sabyarani Patel	Sri P.K Tripathy & Associates	9437367998	N.A.	12.03.2025	11.03.2025
			CS- 7 of 2025	Bank of Boroda, Balangir - Versus - Ashtami Sahu and others	Sri P.K Tripathy & Associates	9437367998	N.A.	12.03.2025	11.03.2025
			CS- 8 of 2025	Bank of Boroda, Balangir - Versus - Aloknath Mallick and others	Sri P.K Tripathy & Associates	9437367998	N.A.	13.03.2025	12.03.2025

			CS- 9 of 2025	Bank of Boroda, Balangir - Versus - Prasanta Ku. Dang and others	Sri P.K Tripathy & Associates	9437367998	N.A.	13.03.2025	12.03.2025
			CS- 10 of 2025	Bank of Boroda, Balangir - Versus - Sudam Mishra and others	Sri P.K Tripathy & Associates	9437367998	N.A.	13.03.2025	12.03.2025
			CS- 11 of 2025	Bank of Boroda, Balangir - Versus - Subransu Mahakur and others	Sri P.K Tripathy & Associates	9437367998	N.A.	13.03.2025	12.03.2025
			I.A- 02 of 2025	Prafull Ku. Naik - Versus - Baisakhu Patel	Sri Rakesh Rana and other	NA	N.A.	24.03.2025	22.03.2025
6	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	Exn. No.01/20 25	HDB Financc Service Ltd., Bhubaneswar Vrs Pabitra Kumar Sahu & Another	Sri B.P. Sarangi & Associates	9938644099	-	04.03.2025	04.03.2025
			Exn. No.02/20 25	HDB Financc Service Ltd., Bhubaneswar Vrs Lenin Ranjan Nayak & Anr.	Sri B.P. Sarangi & Associates	9938644099	-	04.03.2025	04.03.2025
			Exn. No.03/20 25	HDB Financc Service Ltd., Bhubaneswar Vrs Prabhati Biswal & Anr.	Sri B.P. Sarangi & Associates	9938644099	-	04.03.2025	04.03.2025

			Exn. No.04/20 25	HDB Finannce Service Ltd., Bhubaneswar Vrs Mamata Nayak & Anr.	Sri B.P. Sarangi & Associates	9938644099	-	04.03.2025	04.03.2025
			Exn. No.05/20 25	HDB Finannce Service Ltd., Bhubaneswar Vrs Khageswar Sahoo & Anr.	Sri B.P. Sarangi & Associates	9938644099	-	04.03.2025	04.03.2025
			Exn. No.06/20 25	HDB Finannce Service Ltd., Bhubaneswar Vrs Ajit Sahoo & Others.	Sri B.P. Sarangi & Associates	9938644099	-	04.03.2025	04.03.2025
			Exn. No.07/20 25	HDB Finannce Service Ltd., Bhubaneswar Vrs Ayaskant Ray & Anr.	Sri B.P. Sarangi & Associates	9938644099	-	04.03.2025	04.03.2025
			Exn. No.08/20 25	HDB Finannce Service Ltd., Bhubaneswar Vrs Manoj Kumar Swain & Anr.	Sri B.P. Sarangi & Associates	9938644099	-	04.03.2025	04.03.2025
			Exn. No.09/20 25	HDB Finannce Service Ltd., Bhubaneswar Vrs Malaya Kumar Nayak & Anr.	Sri B.P. Sarangi & Associates	9938644099	-	04.03.2025	04.03.2025
			E Exn. No.10/20 25	HDB Finannce Service Ltd., Bhubaneswar Vrs Manoj Parida & Anr.	Sri B.P. Sarangi & Associates	9938644099	-	04.03.2025	04.03.2025
			Exn. No.11/20 25	HDB Finannce Service Ltd., Bhubaneswar Vrs Jitendra Kumar Parida & Anr.	Sri B.P. Sarangi & Associates	9938644099	-	04.03.2025	04.03.2025

			Exn. No.12/20 25	HDB Finannce Service Ltd., Bhubaneswar Vrs Sanatan Khatua & Anr.	Sri B.P. Sarangi & Associates	9938644099	-	04.03.2025	04.03.2025
			Exn. No.13/20 25	HDB Finannce Service Ltd., Bhubaneswar Vrs Upendra Nath Sahoo & Anr.	Sri B.P. Sarangi & Associates	9938644099	-	04.03.2025	04.03.2025
			Exn. No.14/20 25	HDB Finannce Service Ltd., Bhubaneswar Vrs Linarani Mohapatra & Anr.	Sri B.P. Sarangi & Associates	9938644099	-	04.03.2025	04.03.2025
			Exn. No.15/20 25	HDB Finannce Service Ltd., Bhubaneswar Vrs Biswanath Das & Anr.	Sri B.P. Sarangi & Associates	9938644099	-	04.03.2025	04.03.2025
			Exn. No.16/20 25	HDB Finannce Service Ltd., Bhubaneswar Vrs Satya Ranjan Pal & Anr.	Sri B.P. Sarangi & Associates	9938644099	-	04.03.2025	04.03.2025
			Exn. No.17/20 25	HDB Finannce Service Ltd., Bhubaneswar Vrs Trupti Ranjan Mallick & Anr.	Sri B.P. Sarangi & Associates	9938644099	-	04.03.2025	04.03.2025
			Exn. No.18/20 25	HDB Finannce Service Ltd., Bhubaneswar Vrs Jitnedra Kumar Das & Anr.	Sri B.P. Sarangi & Associates	9938644099	-	04.03.2025	04.03.2025
			Exn. No.19/20 25	HDB Finannce Service Ltd., Bhubaneswar Vrs Prakash Dalai & Anr.	Sri B.P. Sarangi & Associates	9938644099	-	04.03.2025	04.03.2025

			Exn. No.107/ 2025	Manipuram Finance Ltd., Bhubaneswar Vrs Prafulla Pradhan & Anr.	Sri Manoranjan Barik	8249671717	-	26.03.2025	26.03.2025
			Exn. No.108/ 2025	John Deere Financial India Private Ltd., Bhubaneswar Vrs Prabhat Kumar Nayak & Anr.	Sri Pradeep Kumar Rout & Associates	9437157424	-	26.03.2025	26.03.2025
			Exn. No.33/ 2025	M/S Veritas Fianance Private Ltd., Vrs Mr.Mahendra Kumar Das & Others.	Sri Rajendra Kumar Sahoo	9178042780	-	21.03.2025	21.03.2025
			MS No.180/ 2025 (320/25)	Pratik Panda Vrs Managing Director & CEO, Bank of Baroda, Mumbai & Anr.	Sri Sangram Keshari Jena	9437316641	-	11.03.2025	11.03.2025
			MS No. 181/2025	Pratik Panda Vrs Bank of Maharastra	Sri Sangram Keshari Jena	9437316641	-	12.03.2025	12.03.2025

Form 2**List of cases in which e-payment of Court fees was made during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	CS 159/2025	Kishan Agrawal Vrs Dinesh Agrawal	Adv. Mohit Agrawal	19.03.2025	24.03.2025
2	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL	NIL
3	Civil Judge (Sr. Division) (Commercial Court), Berhampur	Ganjam	C.S. 03/2025	Lingaraj Floor Mill Vrs. Trinath Jena	N.K.Tripathy	06.01.2025	28.03.2025
4.	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	C.S.28/2024	Bank of Baroda Vs. M/s. Meher Traders	P.K. Mohapatra	11.12.2024	
5.	Civil Judge (Sr. Division) (Commercial Court), Bolangir	Bolangir	C.S. 1 of 2025	Federal Bank Versus Md. Saharukh Khan	Sri C.K.Mishra & Associates	04.03.2025	25.03.2025
6.	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	MS 279/25 (03/23)	State Bank of India, Kendrapara Branch Vs Tajuddin Khan	Sri Balaram Panda	07.01.2023	04.03.2025

Form 3**List of cases in which Electronic Service of Process has taken place during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	Exn. 304/2023	Ms. Cholanandalam Investment and Fiance Company Vrs Mr. Jyoti Ranjan Sahoo and Others	Adv. Md. Riajul Haque	20.05.2023	20.03.2025
			Exn. 305/2023	Ms. Cholanandalam Investment and Fiance Company Vrs Mr. Santosh Pradhan and Others	Adv. Md. Riajul Haque	20.05.2023	25.03.2025

			Exn. 303/2023	Ms. Cholamandalam Investment and Fianace Company Vrs Mr. Santosh Pradhan and Others	Adv. Md. Riajul Haque	20.05.2023	25.03.2025
2	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL	NIL
3	Civil Judge (Sr. Division) (Commercial Court), Berhampur	Ganjam	NIL	NIL	NIL	NIL	NIL
4	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL	NIL
5	Civil Judge (Sr. Division) (Commercial Court), Bolangir	Bolangir	NIL	NIL	NIL	NIL	NIL
6	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	NIL	NIL	NIL	NIL	NIL

Form 4

List of total no. of cases randomly allocated during the month

Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL
2	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL
3	Civil Judge (Sr. Division) (Commercial Court), Berhampur	Ganjam	NIL	NIL	NIL	NIL
4	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL
5	Civil Judge (Sr. Division) (Commercial Court), Bolangir	Bolangir	NIL	NIL	NIL	NIL
6	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	NIL	NIL	NIL	NIL

Form 5

List of cases in which Case Management Hearing was held during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	CS 170/2024	Bichitra Samantaray Vrs Akhaya Khandelwal	Adv. Anil Kumar Ray Vrs. Adv. S.N. Das	02.09.2025	20.03.2025
			CS 04/2023	UCO Bank Vrs. M/s. Shreyansh Computer & Others	Adv. S.M. Alli Vrs Adv Smrutee Prasad Sahoo	10.01.2023	17.03.2025
			CS 1554/2020	Adya Urja Salution Pvt. Ltd. Vrs. Tata Power CESCO Ltd.	Adv. S.N. Das Vrs Adv Subrata Mishra	29.09.2020	19.03.2025
			CS 08/2024	Ms. Ferro Tech India Pvt. Ltd. Vrs Prabhudatta Patel & Another	Adv Amitav Nayak Vrs. Adv. Subasis Pattanaik	09.01.2024	28.03.2025
			CS 260/2022	State Bank of India Vrs Sukanti Naik & Others	Adv. P.C. Ratha Vrs. Adv. Sukalayan Pattanaik	21.11.2022	28.03.2025
2	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	CS(III) 198/2022	State Bank Of India (RASMEC) Cuttack Vrs Sahoo Automobiles & Others	Sri N.Tripathy & Associates vs. None	22.10.2022	03.03.2025

			CS(III) 161/2021	State Bank Of India (RASMEC) Cuttack Vrs M/s Prava Fly Ash Bricks & Others	Sri S.Mohanthy & Associates vs. None	27.04.2021	04.03.2025
			CS(III) 33/2024	State Bank Of India (RASMEC) Cuttack Vrs M/s Alok Salt & Others	Smt. Susamarani Sahoo & Associates vs. None	02.03.2024	05.03.2025
			CS(III) 385/2019 CIS (238/2021)	IDBI Bank Cuttack Vrs New Balyagopal Dresses & Others	B.N.Udgata & Associates vs. None	24.12.2019	11.03.2025
			CS(III) 09/2022 CIS (279/2022)	State Bank of India Anugul Vrs Saroj Behera	Subrat Sarangi & Associates vs. None	10.01.2022	20.03.2025
			CS(III) 42/2022	State Bank Of India (RASMEC) Cuttack Vrs M/s Cover Planet & Others	Subrat Sarangi & Associates vs. None	20.04.2022	20.03.2025
			CS(III) 410/2017 CIS (580/2021)	Soth Indian Bank Cuttack Vrs Jeetan Kumar Mohanthy & Another	Amarjeet Keshari Das & Associates vs. None	19.11.2017	20.03.2025
			CS(III)141/2022	State Bank Of India (RASMEC) Cuttack Vrs Raj Syndicate & Another	S.K.mohanthy & Associates vs. None	23.08.2022	21.03.2025
			CS (III) 53/2022	State Bank Of India (RASMEC) Cuttack Vrs Tamanna Sethyn & Another	S.K. Mohanthy & Associates vs. S. Das & Associates vs. None	06.05.2022	24.03.2025
3	Civil Judge (Sr. Division) (Commercial Court), Berhampur	Ganjam	NIL	NIL	NIL	NIL	NIL
4	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	C.S.05/2023	Chitta Ranjan Panigrahi Vs. State of Odisha & Others	S.N. Padhee Vs. G.P. A.K. Senapati	09.02.2023	12.03.2025
			C.S.25/2023	ICICI Bank Ltd. Vs. Mr. Nilam Karsel	Ashok Kumar Sahoo	12.07.2023	19.03.2025
			C.S.204/2020	Canara Bank Vs. Sri Gunasagar Sahu	Aswini Kumar Dash	13.11.2020	28.03.2025

5	Civil Judge (Sr. Division) (Commercial Court), Bolangir	Bolangir	NIL	NIL	NIL	NIL	NIL
6	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	NIL	NIL	NIL	NIL	NIL

Form 6

Contested commercial cases disposed during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	No. of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	CS 174/ 2022	Punjab National Bank Vrs Abhaya Ranjan Sahoo & others	Adv. Bedadyuti Maohanty Vrs Adv. S.N. Das	03.08.2022	-	05.03.2025	1245	Decreed On Contest	-	-	-
CS 838/ 2008			Binayak Acharya Vrs Akhaya Kumar Swain	Adv. J.N. Das Vrs Adv. Prasanta Kumar Sahoo	19.12.2008	-	13.05.2025	5935	Decreed On Contest	-	-	-	
Arb(P) 62/2023			M/s Bhabani Apartmant Pvt. Ltd. Vrs Sanjay Kumar Adhikari	Adv. Jagadananda Pattanaik Vrs. Adv Biswaprakash Dhal	23.11.2023	-	17.03.2025	490	dismissed on contest	-	-	-	

			CMA 107/202 4	M/s. OPTCL Vrs M/s. Ranjit Singh	Adv. Ratnakar Naik Vrs Adv Smitaranjan Pattanaik	04.03. 2024	-	28.03. 2025	365	Allowed on contest	-	-	-
			Arb(P) 08/2025	M/s. Sarjan Infracon Pvt. Ltd Vrs The GM WATCO Division Cuttack	Adv. Umesh Chandra Senapati Vrs P.K. Baugh	28.02. 2025	-	13.03. 2025	13	Allowed on contest	-	-	-
			Arb(P) 104/ 2024	State of Odisha Vrs M/s Dhanurdhar a Champatira y	Adv. Rajkishore Mohanty Vrs Adv. Umesh Chandra Senapari	20.12. 2024	-	12.03. 2025	90	dismissed on contest	-	-	-
			Arb(P) 105/ 2024	State of Odisha Vrs M/s Dhanurdhar a Champatira y	Adv. Rajkishore Mohanty Vrs Adv. Umesh Chandra Senapari	20.12. 2024	-	12.03. 2025	90	dismissed on contest	-	-	-
			Arb(P) 106/ 2024	State of Odisha Vrs M/s Dhanurdhar a Champatira y	Adv. Rajkishore Mohanty Vrs Adv. Umesh Chandra Senapari	20.12. 2024	-	12.03. 2025	90	dismissed on contest	-	-	-
			Arb(P) 107/ 2024	State of Odisha Vrs M/s Dhanurdhar a Champatira y	Adv. Rajkishore Mohanty Vrs Adv. Umesh Chandra Senapari	20.12. 2024	-	12.03. 2025	90	dismissed on contest	-	-	-

			Arb(P) 108/2024	State of Odisha Vrs M/s Dhanurdhar a Champatira y	Adv. Rajkishore Mohanty Vrs Adv. Umesh Chandra Senapari	20.12.2024	-	12.03.2025	90	dismissed on contest	-	-	-
			Arb(P) 23/2019	Union of India Vrs M/s Fedder Electric and Engineering Ltd	Adv. Debasis Satapathy Vrs Adv. Umesh Chandra Senapati	18.03.2019	-	28.03.2025	2190	dismissed on contest	-	-	-
2	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	CS(III) 27/2024	South Indian Bank Cuttack Vrs Rakesh Kumar Pattnaik	T.P.Nanda & Associates Vrs S.K.Pattnaik & Associates	24.02.2024		07.03.2025	378 Days	Contest		-	-
			CS(III) 56/2023	Odisha Gramya Bank Anugul Vrs Sri Pradeep Dhal	Sri S.Sarangi & Associates Vrs K.C.Dash & Associates	12.05.2023		18.03.2025	677 Days	Contest			
			CS(III) 331/2019 CIS (227/2021)	Indian Overseas Bank Cuttack Vrs Basanta Kumar Sahoo & Another	Sri G. Kar & Associates Vrs Sri B. Mohanty & Associates	4.10.2019		11.03.2023	1255 Days	Contest			
			ARBP 50/2024	Das Construction Vrs State Of Odisha Revenue Disaster Management & Others	N.Jhujharsingh & Associates Vrs P.K.Lenka (G.P)	13.11.2024		20.03.2025	128 Days	Contest			

			ARBP 51/2024	Das Construction Vrs State Of Odisha Revenue Disaster Managemen t & Others	N.Jhujharsi ngh & Associates Vrs P.K.Lenka (G.P)	13.11. 2024		20.03. 2025	128 Days	Contest		
			ARBP 18/2019 CIS (47/202 3)	State of Odisha Vs M/S Bhageeratha Engineering Limited	P.K.Lenka (G.P) Vrs. Harekrushn a Das & Associates	08.02. 2019		27.03. 2025	2240 days	Contest		
			ARBP 60/2024	Techma Engineering Enterprise Pvt Ltd Vs Union Bank of India	B.Mohanty Vrs. Satyasinghu Kashyap, Sr.Panel Govt. Counsel	24.12. 2024		28.03. 2025	95 days	Contest		
			CMA 08/2024	Subash Chandra Panda Builders Pvt Ltd Vs State of Odisha	S.K.Mishra vrs. P.K.Lenka,G .P.	03.08. 2024		27.03. 2025	238 days	Contest		
3	Civil Judge (Sr. Division) (Commercial Court), Berhampur	Ganjam	C.S. 58/2023	Krushna Chandra Sahu vrs. Somendra @ Surendra Kumar Sahu & others	Basant Kumar Nepak Vrs. Trinath Padhy	18.03. 2023	NA	07.03. 2025	01 year 11 months	Contest		U/o.7, R-1 CPC

			C.S. 504/2023	Simanchal Sahu & another vrs. Runu Maharana and another	Sanjay Kumar Nayak vrs. Pradip Kumar Panigrahi	27.12.2023	NA	19.03.2025	01 year 03 months	Contest			U/o.7, R-1 CPC
			C.S. 52/2022	Sandhyarani Devi Vrs. Subasini Choudhury & others	Rama Subudhi Vrs. K.K.Patnaik	03.02.2022	NA	24.03.2025	03 years 01 month	Contest			U/o.7, R-1 CPC
			E.P. 02/2022	M/S Himalaya Publishing House Pvt. Ltd. Vs Berhampur University	P.P. Mohanty vrs. D.Sankar Rao Achary	06.08.2022	NA	10.03.2025	02 years 07 months	Contest			U/o.21, R-11 CPC
			E.P. 74/2023	Cholamandalam Investiment And Finance Co Ltd Vs Sudam Raut And Another	Deepak Kumar Sukla	05.09.2023	NA	17.03.2025	01 year 6 months	Contest			U/o.21, R-11 CPC
			E.P. 196/2024	Cholamandalam Investiment And Finance Co Ltd Vs Jyotsnamayee Behera and others	Deepak Kumar Sukla	07.11.2024	NA	20.03.2025	04 months	Contest			U/o.21, R-11 CPC
4	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	C.S.206/2019	Bhubaneswari Coal Mining Limited Vs. Mahanadi Coal Fields Limited & Others	P.K. Mishra Vs. Ashok Kumar Senapati & A. Purohit	25.09.2019	No	13.03.2025	1996 days	Contested		15 days	Order 7, Rule 2

5	Civil Judge (Sr. Division) (Commercial Court), Bolangir	Bolangir	Ex. P- 18/52 of 2024	M/s- Sundaram Finance Ltd. -Versus- Uddhab Bhue & another	D.Hr (Adv): Sri B.Satpathy & associates	05.07. 2024	No	03.03. 2025	7 months 29 days	Dropped	N/ A	N/A	C.P.C.
			BKGP- 49/123 of 2023- 24	SBI, Bandopala -Versus- Trideb Sunani	Plaintiff (Adv): Sri S.K.Agrawal	24.07. 2024	No	08.03. 2025	7 Month 15 Days	Withdrawn	N/ A	N/A	C.P.C.
			Ex. P- 7/22 of 2023-24	HDFC Bank Ltd. - Versus- Kausika Bhoi & another	D.Hr (Adv): Sri M.K.Sandh & associates	05.07. 2024	No	08.03. 2025	8 months 03 days	Withdrawn	N/ A	N/A	C.P.C.
			CS- 81/64 of 2021-24	UGB, Chudapali, -Versus- Binapani SHG, Bhundimuh an	Plaintiff (Adv): Sri A. Pattnaik	16.03. 2021	No	08.03. 2025	4 Years 11 Month 20Days	Withdrawn	N/ A	N/A	C.P.C.
			CS- 80/63 of 2021-24	UGB, Chudapali, -Versus- Shanti SHG, Mayabarha	Plaintiff (Adv): Sri A. Pattnaik	16.03. 2021	No	08.03. 2025	4 Years 11 Month 20Days	Withdrawn	N/ A	N/A	C.P.C.
			BKGP- 198/132 of 2023- 24	Indian Overseas Bank, Bhawanipat na -Versus- Narmada Naik & others	Plaintiff (Adv): Sri S.K.Mund	11.07. 2024	No	08.03. 2025	7 Month 27 Days	Withdrawn	N/ A	N/A	C.P.C.
			BKGP- 31/145 of 2024	SBI, M.Rampur, Dist- Kalahandi -Versus- Hemanta	Plaintiff (Adv): Sri H.Monanty & associates	24.07. 2024	No	08.03. 2025	7 Month 15 Days	Withdrawn	N/ A	N/A	C.P.C.

				Ku. Mishra								
		BKGP-196/131 of 2023-24	Indian Overseas Bank, Bhawanipatna Versus- Rajesh Ku. Pradhan	Plaintiff (Adv): Sri S.K.Mund	24.07.2024	No	11.03.2025	7 Months 18 Days	Dismiss for Default	N/A	N/A	C.P.C.
		CS-118/88 of 2022-24	Canara Bank, Titilagarh - Veruss- Mahammed Jani	Plaintiff (Adv): Sri B.Patra and associates	20.07.2024	No	11.03.2025	7 months 22 days	Dismiss on default	N/A	N/A	C.P.C.
		BKGP-126/19 of 2016-24	SBI, Nuapada -Versus- Hemin Harijan & others	Plaintiff (Adv): Sri N.R.Patnaik & B.S.Kalsai	12.07.2024	No	17.03.2025	8 Months 5 Days	Ex-Parte Judgment	N/A	N/A	C.P.C.
		BKGP-191/20 of 2016-24	SBI, Nuapada Versus Dirbal Rout and another	Plaintiff (Adv): Sri N.R.Patnaik & associates	12.07.2024	No	17.03.2025	8 Months 5 Days	Ex-Parte Judgment	—	—	C.P.C.
		BKGP-137/91 of 2022-24	SBI, Kesingha Versus Sarita Sahu	Plaintiff (Adv): Sri G.K.Mohanty & associates	12.07.2024	No	18.03.2025	8 Months 6 Days	Ex-Parte Judgment	—	—	C.P.C.
		CS-40/147 of 2024	Bank of Baroda, Kantabanji -Versus- Ghanashya m Soni	Plaintiff (Adv): Sri R.K.Sharma & Associates	18-07-2024	No	18.03.2025	8 Months	Dismiss for Default	N/A	N/A	C.P.C.
		CS-24/115 of 2023-24	State Bank of India -Versus- Ramkrusha na Bose	Plaintiff (Adv): Sri P.K Sahu	20.07.2024	No	20.03.2025	8 Months	Dismiss for Default	N/A	N/A	C.P.C.

			CS-71/05 of 2023-25	Uniorn Bank of India -Versus- Niranjan Sahu	Plaintiff (Adv): Sri Srinivas Rao	04.04-2023	No	21.03.2025	1 year 11 Months 17 Days	Ex-Parte Judgment	-	-	C.P.C.
			BKGP-143/165 of 2024	Bank of Boroda Versus Sumanta Bag	Plaintiff (Adv): Sri S.K Mishra & associates	12.07.2024	No	24.03.2025	8 Months 12 Days	Dismiss for Default	N/A	N/A	C.P.C.
			BKGP-80/30 of 2018-24	SBI, Komna Versus- Nirupama Dansena	Plaintiff (Adv): N.R Pattanaik	12-07-2024	No	24.03.2025	8 Months 12 Days	Dismiss on default	N/A	N/A	C.P.C.
			BKGP-90/01 of 2019-25	Indian Bank, Bhawanipatna Versus Asamati Behera and others	Plaintiff (Adv): Sri P.K Sahani & Associates	04.01.2025	No	24.03.2025	2 Months 20 Days	Ex-Parte Judgment	-	-	C.P.C.
			CS-41/149 of 2024	Bank of Boroda Versus Umakanta Meher	Plaintiff (Adv):R.K Sharma & Associates	18.07.2024	No	24.03.2025	8 Months 6 Days	Dismiss on default	N/A	N/A	C.P.C.
			CS-63/79 of 2022-24	SBI Dharmasala Versus Manoj Kumar	Plaintiff (Adv):B.C Panda	24.07.2024	No	25.03.2025	8 Months 1 Days	Contest Judgment	-	-	C.P.C.
			CS-12/48 of 2020-24	UGB, Birmaharajpur Versus Swayambhu Nath Khandagiri	Plaintiff (Adv):B.C Panda	24.07.2024	No	26.03.2025	8 Months 2 Days	Contest Judgment	-	-	C.P.C.
			CS-56/209 of 2024	SBI, Sonapur Versus Sashi Ch. Majhi	Plaintiff (Adv):G.C Panda and associates	25.07.2024	No	27.03.2025	8 Months 2 Days	Dismiss on default	N/A	N/A	C.P.C.

Form 7
Summary of Commercial Cases during the month

Sl. No.	Court	District	Total number of cases pending (on the 1 st day of the month)	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	
1.	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	3618	Instituted-94 <u>Received on transfer-01</u> Total-95	Disposal-32 <u>Transfer-156</u> Total-188	3525	Commercial cases having pecuniary value of rupees more than 5 lakhs
2.	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	1376	49	56	1369	
3.	Civil Judge (Sr. Division) (Commercial Court), Berhampur	Ganjam	407	Instituted-17 <u>Received on transfer-01</u> Total-18	21	404	
4	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	419	11	26	404	
5	Civil Judge (Sr. Division) (Commercial Court), Bolangir	Bolangir	182	Instituted-20 <u>Received on transfer-117</u> Total-137	27	292	
6	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	585	27	10	602	
TOTAL			6587	337	328	6596	